

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:215
ANSWERED ON:16.08.2011
ELECTRONIC SURVEILLANCE TOWER
Muttemwar Shri Vilas Baburao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government had set up electronic surveillance tower in the National Capital Territory of Delhi during the Commonwealth Games, 2010 to ensure foolproof security during the games;
- (b) if so, the details thereof and the benefits accrued therefrom;
- (c) whether the Government has any proposal to set up such electronic surveillance towers in all the States including the naxal affected States to spruce up security; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 215 FOR 16.08.2011

(a) & (b): An Integrated Command, Control, Co-ordination and Communication (C4i) system was commissioned at Delhi Police Headquarters during the Commonwealth Games (CWG), 2010 and a video surveillance system through a network of Closed Circuit Television (CCTV) cameras installed at various competition venues, the Games Village and other places of stay of officials, was linked to the C4i Centre. The system was used for co-ordinated operation during CWG 2010 efficiently and effectively.

(c) to (d): At present, there is no proposal before the Government to set up any such electronic surveillance towers in all the States, including the naxal affected States.